

**NATIONAL COMPANY LAW TRIBUNAL**  
**NEW DELHI BENCH**

Appeal No. 222/252/ND/2017

CORAM:

PRESENT: SH. S. K. MOHAPATRA  
HON'BLE MEMBER(T)

SMT. INA MALHOTRA  
HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW  
DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON  
14.12.2017

NAME OF THE COMPANY: Titech Consultants Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 252

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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Present: Ms. Lakshmi Gurung, Standing Counsel for I.T. Dept.

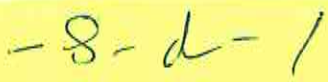
**ORDER**

A request for further time is being made on behalf of the ROC to file their reply.

Ld. Standing Counsel for the Income Tax Department confirms that they have no objection to the restoration of the name of the Appellant in the record of the ROC. She also confirms that the Appellant has been regular in filing the ITRs.

To come up on 10<sup>th</sup> January, 2018.

  
(S. K. Mohapatra)  
Member (T)

  
(Ina Malhotra)  
Member (J)